

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).39008/2018

(Arising out of impugned final judgment and order dated 17-04-2018
in CEA No. 4/2018 passed by the High Court of M.P. at Indore)

S S SANSTHAN

Petitioner(s)

VERSUS

COMMISSIONER OF CUSTOMS AND CENTRAL
EXCISE INDORE & ANR.

Respondent(s)

(WITH I.R. and IA No.157621/2018-CONDONATION OF DELAY IN FILING)

Date : 16-11-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. Karuppaiah Meyyappan, Adv.
Ms. Kanika Kalaiyarasan, Adv.
Ms. Surabhi, Adv.
Mr. Birendra Kumar Srivastava, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by learned counsel
for the petitioner, list the matter after one week.

(SANJAY KUMAR-I)
AR-CUM-PS

(KAILASH CHANDER)
ASSISTANT REGISTRAR